

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.38/BB/17		Admission	230-232	DHFL VYSYA Housing Finance Limited

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P. JOHN

SPT Legat Adulm L pchunip

Counsel for petitioner is present. The matter is listed today for admission. Counsel has filed one memo seeking direction for issuing notices to RD, ROC, Assistant Commissioner of Income Tax and also publication in the Hindu, English daily, Bangalore edition and Udayavani, Kannada daily to be published ten days before hearing date. After verifying the records, it is found that there are other authorities to whom notices are also to be sent. They are RBI, BSE, SEBI, IRDAI, National Housing Bank and other authorities if any and the petitioner counsel is also directed to file memo giving full address and particulars of the above authorities. For filing memo in the Registry and for Registry to prepare notices to the above authorities and counsel for petitioner to collect the notices and send the same to the above authorities. The publication shall be done in the above newspapers ten days before the date of hearing.

List it on 28.09.2017.

MEMBER (J)

MEMBER (T)